

**TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL**

No.1/Judicial/Misc./TDSAT/2012

Dated: 18<sup>th</sup> November, 2019

**NOTICE**

The matters listed before Registrar Court on 13.11.2019 & 14.11.2019 shall be taken up before the Registrar Court on 28.11.2019 & 29.11.2019, respectively. Matters listed under the heading for evidence on the above said dates shall also be listed on 28.11.2019 & 29.11.2019, respectively under the heading "Directions" for assigning fresh dates for evidence.



Rajesh Pant  
Desk Officer

1. Notice Board.
2. TDSAT Website.
3. PPS/Court Master.